

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3603
ANSWERED ON:16.08.2010
DEPB SCHEME
Reddy Shri Komatireddy Raj Gopal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Ministry seeks continuation of the Duty Entitlement Pass Book (DEPB) scheme after the GST is introduced; and
(b) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

a) & b): Duty Entitlement Pass Book (DEPB) Scheme, a post export Duty Remission Scheme, neutralizes the basic custom duty on the inputs used in the manufacture of the export product. This scheme is in force upto 31st December, 2010. The Ministry of Commerce & Industry seeks to extend the scheme from time to time based on the prevailing situation and the revenue implications thereof.